

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP/MP/ 225 of 2019 [CP 65 of 2019]

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.01.2021**

Name of the Company: Priyadarshan Garg
V/s
Lakshya Realities Pvt Ltd & Ors

Section: 248(8) r.w 271(d) & 271(e) of Co.Act, 2013

ORDER

No one appeared for the Petitioner as well as for Respondent.

Matter to appear for further consideration on 12.03.2021.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 2nd day of January, 2021

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Prakash